

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 102/TT/2013
(Earlier Docket No. 64/TT/2013)

Date: 16.7.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for Thermal Powertech Corporation India Limited –
Nellore Pooling Station TL with associated bays extension for the period from
DOCO to 31.3.2014 in Southern Region for Tariff block 2009-14.

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on an affidavit, with an advance copy to the respondents/beneficiaries, latest by 20.8.2013:-

- i) Supporting documents for “Proposed Bond 13-14 @ 8.80%” and “Proposed Bond 12-13 @ 8.85%” for Interest Rate and Repayment;
- ii) Detailed computation of IDC and apportionment of IEDC and IDC along with the supporting documents;

Yours faithfully,

(P. K. Sinha)
Asst. Chief (Legal)

